

ASSAM ACT No.XXII OF 1961

THE ASSAM BOARD OF REVENUE (AMENDMENT)
ACT, 1961

(As passed by the Assembly)

Received the assent of the Governor on the 10th November 1961

[Published in the *Assam Gazette*, Extraordinary, dated the 13th November
1961]**An
Act****to amend the Assam Board of Revenue Act, 1959.**

Preamble. Whereas it is expedient to amend the Assam Board of Revenue Act, 1959, hereinafter referred to as the Principal Act, in the manner hereinafter appearing ;

It is hereby enacted in the Twelfth Year of the Republic of India as follows:—

Short title, extent and commencement. 1. (1) This Act may be called the Assam Board of Revenue (Amendment) Act, 1961.

(2) It shall have the like extent as the Principal Act.

(3) It shall come into force on such date on which the Principal Act comes into force.

Amendment of Schedule 'A' to the Assam Act VIII of 1960. 2. In Schedule 'A' to the Principal Act, against Serial No.1 under the column 'jurisdiction' in item No.2, the word "Deputy" occurring between the words "the" and "Commissioner" shall be deleted.

ASSAM ACT No.XXIII OF 1961

THE ASSAM OFFICIAL LANGUAGE (AMENDMENT) ACT, 1961

(As passed by the Assembly)

(Received the assent of the Governor on the 10th November 1961)

[Published in the *Assam Gazette*, Extraordinary, dated the 13th November
1961]**An
Act****to amend the Assam Official Language Act, 1960.**

Preamble. WHEREAS it is expedient to amend the Assam Official Language Act, 1960, hereinafter called the Principal Act, in the manner hereinafter appearing ;